

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No. 332
IB-2238/ND/2019

IN THE MATTER OF:

Trectebel Engineering Pvt Ltd

Vs.

WaroraKurnool Transmission Ltd

.....PETITIONER

...RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 01.10.2019

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)

Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant :
For the Respondent/Corporate Debtor :

ORDER

None present. In the interest of justice adjourned to 21.10.2019.

Sd/-

(Sumita Purkayastha)
MEMBER (TECHNICAL)

Sd/-

(Rajesh Dayal Khare)
MEMBER (JUDICIAL)